

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:8
ANSWERED ON:19.11.2009
VACANT POSTS OF JUDGES
Chitthan Shri N.S.V.;Dubey Shri Nishikant

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) The number of posts of judges lying vacant at present in different Benches of High Courts in the country along with the number of pending cases in each Bench,
- (b) Since when these posts have been lying vacant with the reasons therefor and the time by which these posts are likely to be filled up, and
- (c) the efforts being made by the Government to fill up the vacancies?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a),(b) & (c): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a), (b) & (c) of the Starred Question No.8 for answer in Lok Sabha on 19-11-2009

A statement showing the number of posts of judges lying vacant and the number of pending court cases in various High Courts is at Annexe-I.

2. A statement showing the dates, since when the posts of the High Court Judges are lying vacant is at Annexe-II.

3. The main reason for the large number of vacant posts is that the Government has not received sufficient proposals to fill up these vacant posts. The Government is periodically reminding the Chief Justices of the High Courts to initiate proposals in time for filling up the existing vacancies as well as the vacancies anticipated in next six months.